

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 294 OF 2017 &  
IA NOS. 668 & 669 OF 2017**

**Dated: 9<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Eastern India Powertech Limited**

**... Appellant(s)**

**Vs.**

**Assam Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Uday Rathore  
Mr. Aditya Jalan  
Mr. Priyank Ladoia  
Ms. Khushboo B.  
Ms. Neha Khandelwal  
Mr. Sushil Jethmalani

Counsel for the Respondent(s) : Mr. Avijit Roy for R-2

**ORDER**

IA No. 669 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

List the matter along with other applications on **25.10.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/tpd*